



2026:AHC:27806-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29784 of 2025

Sushil Kumar Jain

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kabeer Tiwari
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that that he does not want to press this writ petition and seeks to withdraw it with liberty to approach the appropriate forum.
3. In view of the statement made, this writ petition is **dismissed** as withdrawn with aforesaid liberty.

February 9, 2026
Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)